

S.No.	Name of Projects	Presents Status
	Scheme (H) (1x90 MW)	by CEA and is awaiting investment decisions.
2.	Western Maharashtra TPS (BSES Ltd.) (T) (500MW) decisions.	Techno-economically cleared by CEA and is awaiting investment
3.	Pimplegaon Joge Pumped Storage (H) (2x300 MW) awaited.	Environment clearance is pending. Replies to CEA-CWC comments
4.	Barge Mounted Power Plant by M/s. Confidence shipping Co. Ltd, Maharashtra near Dabhol (110 MW)	All linkages/clearances awaited.
5.	Dabhol CCGT by M/s. Enron power Corpn. USA and General Electric Corpn. USA (2000 MW 2550 MW)	All linkages/clearances awaited.

(c) Techno-economic clearance and investment approval depend upon several factors including the comprehensiveness of the project report received from the project authorities in replying to various comments/ observations made by the Central Electricity Authority and or Central Water Commission, availability of various inputs and clearances such as fuel availability, clearance from environment and forest angles, constraints of funds, etc. In view of those, it is difficult to assess as to how long it may take for obtaining the requisite statutory clearances from all concerned to finally accord clearance to the concerned projects.

European Community Assistance in Computers and Telecom. Areas

1001. SHRI RAM SINGH KASHWAN:
PROF. RITA VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some proposals have been received from European Community for assistance in the areas of computers and telecommunications;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Yes, Sir. A Memorandum of Understanding on technical cooperation and exchange of experts in different fields of telecommunications has been signed in April 1981 between Government of India and the Commission of European countries (CEC). As part of the

MOU a few Indian engineers were deputed under various schemes. Also a work station on exchanges of data interchange on inet between India and European countries has been set up in October, 1992.

[Translation]

Telephones to Freedom Fighters

1002. SHRI JANARDAN MISRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide telephone connections on priority basis to freedom fighters; and

(b) if so, the criteria fixed for the purpose and the time by which this facility is likely to be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Sir, with effect from 15th August, 1992, freedom fighters have been made eligible for provision of a telephone connection on top most priority basis under the "Swatantra Senani" category (non-OYT-SWS). Prior to this, freedom fighters were eligible for registration for telephone connection under "NON-OYT-Special" category. Each freedom fighter fulfilling the prescribed requirements is eligible for a telephone connection under this category at a place where he normally resides. No installation fee is charged and only half the normal rental is chargeable under this category.

New Tourists Spots

1003. SHRI RAJESH KUMAR:
SHRIMATI SHEELA GAUTAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have identified any new tourist-spots for development in the country;

(b) if so, the details thereof, State-wise; and

(c) the amount allocated during 1990-91, 1991-92 and 1992-93, till date, in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The identification and development of new tourist sports is primarily the responsibility of the respective State Governments. However, the Central Government extends financial assistance on specific proposal for development of tourism infrastructure on the basis of their merits, inter-se priority and availability of funds.

[English]

Conference of State Irrigation Ministers

1004. PROF. RASA SINGH RAWAT:
SHRIR. SURENDER REDDY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Tenth National Conference of water Resources and irrigation Ministers had stressed to expedite the ongoing projects and strive to complete them during the Eighth Plan period;

(b) if so, the other recommendations made in the conference;

(c) the details of the state ministers attended the conference; and

(d) the steps suggested to expedite the